

F.No. J-11015/9/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 25th September, 2019

ORDER

The President is pleased to **delete** the name of Shri Nissar Hussain, Advocate from the panel for District & Subordinate Courts, Leh-Ladakh as Standing Government Counsel vide this Department's earlier Order No. J-11015/9/2018-Judicial dated 02.08.2018; and, to **engage** following Advocates as Standing Govt. Counsel / Addl. Standing Govt. Counsel, as mentioned in the table below, for conducting Central Govt. litigation before District & Subordinate Courts, Leh-Ladakh (J&K) for a period of three years from the date of this order or until further orders, whichever is earlier:-

DISTRICT & SUBORDINATE COURTS, LEH-LADAKH (J&K)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
Standing Government Counsel			
1.	Mohd. Nasir	51, Skampa Ri Near SP Office, Leh-Ladakh, Jammu & Kashmir. Mob: 9622998919 Email: nasiradvo786@gmail.com	JK-895/2010
Additional Standing Government Counsel			
2.	Ms. Saira Parveen	Chamber No. 20, District and Session Court, Leh-adakh. Mob: 8493978525 Email:sairaparveen044@gmail.com	JK-323/2014
3.	Gonbo Stobgyal	Chamber No. 2, District Court Complex, Leh-Ladakh (J&K) Mob: 9419178891, 9596982226	JK-10/2002

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.

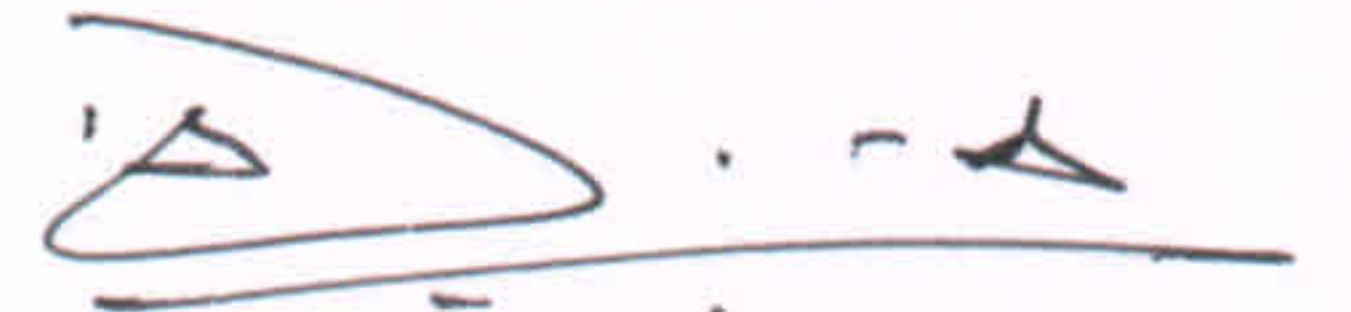

(S. R. Mishra)
Additional Secretary

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Dated : 25.09.2019

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadocra, Budgam, Kashmir (J&K)
3. Ms. Vishal Sharma, Asst. SGI, J & K High Court at Jammu, H. No. 45, Lane No. 1, Garden Avenue, Near Govt. Guest House, Jammu-180016.
4. The District Judge, City & Civil Courts, Leh-Ladakh.
5. All the three panel counsel at the addresses as mentioned herein above.
6. The Cash (LA) Section for the payment of retainership fee to Shri Mohd. Nasir, Standing Govt. Counsel w.e.f. the date of this order and to stop the retainership fee to Shri Nissar Hussain, Advocate (ex-SGC for Leh-Ladakh) w.e.f. the date of this order.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

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